

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. D-97/GT/2012

Date: 12.7.2013

To,

Executive Director (Commercial),
NTPC Ltd, NTPC Bhawan,
Core-7, Scope Complex, 7,
Institutional area, Lodhi Road,
New Delhi-110003

Sir,

Subject: Petition No. D-97/GT/2012: Approval of tariff of Vindhyachal Super Thermal Power Station, Stage-III, (1000 MW) from 1.4.2009 to 31.03.2014 after truing up exercise.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **29.7.2013**:

- 1 Stage wise reconciliation of liabilities existing as on 01.04.2009, 01.04.2010 & 01.04.2011 with books of accounts and as furnished in Form-9A/9B.
- 2 Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)